# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT HYDERABAD

## ORIGINAL APPLICATION NO.121 of 199

DATE OF JUDGMENT: 13th OCTOBER, 1999

Ç

#### BETWEEN:

- 1. P.ANANDA RAO,
- 2. V.A.MURALI,
- 3. B.GANESHA RAO,
- 4. K.LINGANNA,
- H.NAGARAJU,
   T.BABU,
- 7. T.V.SRINIVAS,
- 8. G.SRINIVASA RAO,
- 9. G.AMARESHAN,
- 10. P.SAMPATH KUMAR.

.. APPLICANTS

#### AND

- 1. Union of India rep. by its General Manager, South Central Railway, Secunderabad,
- 2. The Chief Personnel Officer, S.C.Railway, Secunderabad,
- 3. The Divisional Railway Manager (BG), S.C.Railway, Secunderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: MR.G.RAMACHANDRA RAO

COUNSEL FOR THE RESPONDENTS: Mr.C.V.MALLA REDDY, Adl.CGSC

#### CORAM:

HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL.)

### JUDGMENT

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Mr.G.Ramachandra Rao, learned counsel for the applicants and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

- There are 10 applicants in this OA. They are 2. working as Diesel Assistants under R-3. Their main grievance is that their juniors have been promoted to the post of Senior Diesel Assistants whereas they are not Hence they filed this OA to set-aside the promoted. NO.CP/563/P.11/Diesel.Asst./98, letter impugned 4.5.98 communicated on 23.10.98 on the file of R-3 and for consequential direction to the respondents herein promote the applicants as Senior Diesel Assistants in the grade of Rs.4000-6000 with effect from 18.2.98 on par with their juniors with all consequential benefits.
- However, the letter dated 23.10.98 is enclosed as Annexure A-10 to the OA. From this letter, it appears that the applicants represented their case for promoting them as Senior Diesel Assistants. It appears that their cases was not considered. Hence they filed this OA with the above prayer.
- In the reply in para 3 it is stated that the seniority assigned needs review as it is seen that the list is not in full conformity with the Manual provisions. Hence the respondents submit that it is proposed to revise the seniority position batch-wise in terms of the Manual provisions. That could not be done in view of the pendency of this OA.
- 5. In view of the above submission, it is felt that this OA should not stand in the way of the respondents to





revise the seniority list as stated by them. Hence the OA is disposed of with the following direction:-

The respondents should finalise the revised seniority list as stated above in accordance with law within a period of 60 days from the date of receipt of a copy of this order. If on that basis the applicants are found senior to those who are already in the higher post of Senior Diesel Assistants, the applicants should also be deemed to have been promoted to that grade from the date their immediate junior was promoted.

6. With the above directions, the OA is disposed of.
No order as to costs.

(B.S.JAI PARAMESHWAR)

MEMBER (JUDI 2)

(R.RANGARAJAN) MEMBER (ADMN.)

DATED: 13th OCTOBER, 1999 Dictated in the open court.

fred were

vsn